

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-523
(IB)-1757(PB)/2018
IA/1343/2024

IN THE MATTER OF:

Sonia Rani and Ors.

.....Applicant

Vs.

KST Infrastructure Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) CIRP

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Sanjay Dewan, Mr. Santosh Kumar, Mr. S.
Abhinav, Advs. in IA/1343/2024

For the Respondent :

For the IT Deptt. : Mr. Gaurav Gupta, Sr. St. Counsel, Mr. Shivendra
Singh, Jr. St. Counsel, Mr. Yojit Pareek, Jr. St.
Counsel, Mr. Namit Gupta, Adv.

ORDER

Due to paucity of time, the matter is listed on **07.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)